

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT C. P. JAIN  
CIVIL CAUSE LIST OF DATE 25.06.2020 (CR.NO.06)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 2891/11 (H.C.T.B.)	HARKESH MOTILAL PAL Vs MCGM	H.C.T.B.	Mr. Bhadkamkar	
2	SU 1252/06	MRS.KIRAN UTPAL SHAH ANR. Vs B.M.C.	Argument	Mr. Chandra Naik	
3	SU 494/13	PRIYA MOHAN GURNANI Vs MCGM	Argument	Mr. R.D. Thorat	
4	SU 1548/19	Mr. Clearance Petric Keny Vs MCGM	N/m hrg.	Mr. Ashok Sarogi	
5	SU 2977/19	Mr. Suresh Yashwant Kotekar Vs MCGM	N/m hrg.	Mr. Ashok Sarogi	
6	SU 3074/18	Shankar Dharmaraj Gomte Vs M.C.G.M.	N/m hrg.	Mr. Ashok Sarogi	
7	SU 318/12	M-S CREATION PUBLICITY PVT. LTD. Vs MCGM AND ORS	F/ issues	Mr. S.T. Manek	
8	SU 1933/13	JAGANNATH LAXMAN KENY Vs VATSALA HARIHANBIA KENY	F/ issues	Mr. G. K. Sankpal	

9	SU 778/12	MR. GOPALKRISHNA CHANDRASEKHARAN Vs MCGM AND ORS.	N/m hrg.	Mr. Paresh S. Madkaikar	
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